

बीकानेर रेलवे स्टेशन का स्थानान्तरण

३५३७. श्री प० ला० बाबूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि बीकानेर स्टेशन का स्थानान्तरण और लालगढ़ जंक्शन के बीकानेर स्टेशन के बीच वर्तमान रेल लाइन को हटाने का प्रश्न जो विचाराधीन था उस सम्बन्ध में क्या अन्तम निणय किया गया है ?

रेलवे मंत्रालय में उपमंत्री (श्री सें० वें० रामस्वामी): बीकानेर और लालगढ़ के बीच समपारों के बहुदा मजबूरन बद रहने से जनता को जो अनुविधा होती है उसे दूर करने के मुझाबों पर रेलवे मंत्रालय और राज्य सरकार के प्रतिनिधियों की एक बैठक में व्योरेवार विचार किया गया । यह बैठक २१-१२-६१ को बीकानेर में हुई थी बैठक में अना में यह प्तय हुआ कि बीकानेर और लालगढ़ के बीच मौजूदा समपारों को जगह ऊपरी सड़क पुन बनाने से ही समस्या का हल होगा । राज्य सरकार इस बात पर सहमत है कि अनुविधा को तुरन्त दूर करने के लिये पहले दो समपारों पर ऊपरी सड़क पुन बना दिये जायें—एक बीकानेर स्टेशन के पास और दूसरा अस्ताना रोड पर इन पुनों के लिये रेलवे सीमा से बाहर जितनी जगह और जमीन की जरूरत होगी उसे अपन पैसे से खराद कर दन के लिये राज्य सरकार तैयार है । इस काम में रेलवे जो हिस्सा लेगी उसको लिये १९६२-६३ के निर्माण-कार्यक्रम में न की व्यवस्था की गयी है राज्य सरकार से मिलकर काम की योजना और खर्च के अनुम न भी तय किये जा रहे हैं राजस्थान सरकार से आवश्यक जमीन मिलते ही पुल बनाने का काम शुरू कर दिया जावेगा इसके अलावा दो समपार और हैं लेकिन वे आगे लालगढ़ की तरफ और शहर से दूर हैं । राज्य सरकार अभी इन समपारों की जगह ऊपरी सड़क पुन बनवाना नहीं चाहती लेकिन वह म्यूनिसिपल कमेटी के जरिये से

बात का इतमीनान कर लेतेको राजी है कि भलिष्य में इन समपारों पर ऊपरी सड़क पुल बनाने के लिये ह्यप्त जमीन जायगी ।

Acquisition of Railway Lands for Yards on S. E. Railway

3538. Shri Subodh Hansda: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that notices have been issued to vacate the Railway lands in Howrah-Kharagpur Section of South-Eastern Railway which will be required for extension of Railway yards in connection with electrification of the section;

(b) if so, whether they would be rehabilitated on other railway lands; and

(c) what steps Government are taking to rehabilitate them?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) In connection with the remodeling of the Changail station yard, notices have been issued to the licencees of some plots of land at this station for vacating the land.

(b) and (c). The possibility of offering alternative plots at this station, to the extent such land may be available, to the parties who will vacate the land will receive due consideration.

Survey of Area on the North-Eastern Railway Branch Line

3539. Shri B. Verma: Will the Minister of Railways be pleased to state:

(a) whether a survey party was sent to carry out the survey of the area lying adjacent to the Tikonia Railway Station on the North Eastern Railway branch line from Mailani to Kaurialaghat;

(b) if so, for what purpose;

(c) whether Government is aware of the panic prevailing among the residents of that area; and

(d) if so, what steps have Government taken to allay their fears?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

C.H.S. Scheme

3540. Shri Bhagwat Jha Azad: Will the Minister of Health be pleased to state:

(a) whether Government propose to extend the benefits of Contributory Health Service Scheme to cover the low paid employees also;

(b) if so, what is the scheme; and

(c) when it is likely to be implemented?

The Minister of Health (Dr. Sushila Nayar): (a), (b) and (c). The benefits of the Contributory Health Service Scheme have already been extended to all Central Government servants (including Class IV employees) having their headquarters in Delhi|New Delhi and residing in areas covered by the scheme, except work-charged staff who have not been brought on to regular establishment. The benefits of the Contributory Health Service Scheme become available to the work-charged staff from the date they are brought on to the regular establishment.

Fruit Canning Centre in Tripura

3541. Shri Biren Dutta: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any Fruit Canning Centre started under Tripura Administration;

(b) if so, since how long it is operating; and

(c) whether it is running at profit or loss?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) The Centre has been in operation since 1954 but it went into bulk production only in 1958-59, having been run on an experimental basis till then.

(c) The profit and loss figures are as follows:

| | Rs. |
|-----------------|----------|
| 1958-59 Loss | .. 1,296 |
| 1959-60 Profit | 812 |
| 1960-61 Profit* | 1,048 |

*Excluding loss of Rs. 5,407 being value of unsold fruit products produced in 1958-59 and written off in 1960-61, being unfit.

Colonies for Leprosy Patients in Delhi

3542. Shri P. R. Chakraverti: Will the Minister of Health be pleased to state:

(a) whether Government have taken steps to set up colonies in Delhi for housing leprosy patients;

(b) if so, the number of such colonies, their location and the number of patients receiving treatment there;

(c) what are the amenities that have been made available to the residents;

(d) what are the arrangements for keeping the children isolated from the leprosy patients; and

(e) whether there is any long term scheme for the rehabilitation of these patients after they have undergone treatment in these colonies?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) One, at Thairpur, Shahdara, total number of patients 435.

(c) Food, Shelter (thatched huts) clothing, medical treatment and recreational facilities.